

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

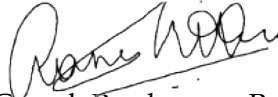
**FOR THE ATTENTION OF THE STAKEHOLDERS OF
ALLROUND DEVELOPMENT PRIVATE LIMITED**

1.	Name of the Corporate Person	Allround Development Private Limited
2.	Date of Incorporation of the Corporate Person	17 th October 2020
3.	Authority under which corporate person is incorporated/ registered	Companies Act 2013, ROC Bangalore
4.	Corporate Identity Number of corporate person	U80900KA2020PTC139886
5.	Address of the Registered Office and Principal Office (if any) of the corporate person	2821/2634/47, Kasavanahalli Village, Bangalore 560035
6.	Liquidation commencement date of corporate person	17 th December 2022
7.	Name of the Liquidator: Address of the Liquidator: Email address of the Liquidator: Telephone number of the Liquidator: Registration number of the Liquidator:	Ganesh Panduranga Pai No. 68, 6B, 6 th Floor, Chitrapur Bhawan 8 th Main, 15 th Cross Malleshwaram Bangalore 560055 pragnya.cas@gmail.com 9845666596; 080-23565641 IBBI/IPA-001/IP-P01313/2018-19/12054
8.	Last date of Submission of claims	16 th January 2023

Notice is hereby given that ALLROUND DEVELOPMENT PRIVATE LIMITED has commenced voluntary liquidation on 17th December 2022.

The stakeholders of ALLROUND DEVELOPMENT PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 16th January 2023, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Place: Bangalore
Date: 22nd December 2022


Ganesh Panduranga Pai
Insolvency Professional